Shri S. M. Banerjee: May I know whether, for lack of proper publicity, nearly 52,714 pairs of shoes were rejected by the Russians and whether this bulk is rotting in the godowns because of the abnormal size of the shoes, and whether this would mean a loss of Rs. 10 lakhs to the exchequer?

Shri Manubhai Shah: The question and the inference are rather, I should say, joined in a wrong way. Firstly, this Small Industries Corporation does not only handle one single transaction of shoes either with Russia or with any other country but it has today a very wide range of work throughout the country. To give only one instance, the hire purchase work being done by this particular Corporation in the field of small industries runs into Rs. 1,79,00,000 Then, it is coordinating its activities with several types of regional institutes It runs estates and has organised for the purpose of both internal market and external market. Looking into all this, one cannot surmise that the sum that has been spent is rather high or that the complaint about the shoes is due to any defective publicity.

Shri Mahanty: In view of the fact that an advertisement unit is functioning in the Ministry of Information and Broadcasting, may I know why this advertising campaign was not given to that unit and why was it given to a private firm?

Shri Manubhai Shah: This Corporation is a private limited company registered under the Companies Act Over and above the Information Ministry's agency, we have got to utilise in all these public sectors and corporations, the normal trade agencies to let the small man in the village know that here is a Corporation which is going to come to his aid and the terms and conditions of the loan and hire purchase have to be given and several cases advertised. Normally, newspapers would not take all these terms and give them as great a publicity as we desire.

Khadi Production

***1795. Shri Sugandhi:** Will the Minister of Commerce and Industry be pleased to refer to reply given to Unstarred Question No. 781 on the 21st August, 1957 and state:

(a) whether it is a fact that the subsidy benefit to the spinners on the traditional charkha works out at 40 per cent to spinners for Vastraswavlamban and less than 19% to spinners of wage earning class;

(b) if so, whether there is any proposal to remove this disparity; and

(c) what percentage of managerial expenditure is included while fixing the sale prices of traditional Khadi and its ready made apparels?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

(c) 18¾ per cent for both traditional khadi and ready-made apparel. Since the latter are prepared under the same management, there is no additional charge for managerial expenditure.

तिब्बत के साथ व्यापार

***१७९६. श्री पद्म देव :** क्या वाणिज्य तथा उद्योग मंत्री २२ मई, १९५७ के तारांकित प्रश्न संख्या २४३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि हिमाचल प्रदेश, कागडा और गढवाल के भारतीय व्यापारियो का, जो चीन के तिब्बतीय भाग की सीमा पर व्यापार करते है, कठिनाइयों को दूर करने के लिये अब तक क्या कदम उठाये गये हैं ?

वाणिज्य मंत्री (श्री कानूनगो) : इस प्रश्न पर चीनी लोक गण राज्य की सरकार से अब भी पत्र-व्यवहार हो रहा है ।

Now I shall read it in **English also.**

The matter is still under correspondence with the Government of the People's Republic of China.

श्री पदम देव : क्या मैं जान सकता हूं कि भूतपूर्व शासकों में बुशहर रियासत में जो सहूलियतें वहां के ताजिरों को दी हुई थीं, क्या वह अब भी दी जा रही हैं क्योंकि ऊन और पशम का दारोमदार सारे का सारा तिब्बत पर निर्भर रहता है और तिब्बत की तिजारत काफ़ी खतरनाक है तो सरकार की ओर से पहले जो लोन मिलता था और सुरक्षा का प्रबन्ध होता था तो क्या यह दोनों सुविधाएं वर्तमान सरकार भी उनको दे रही है ?

श्री कानूनगो : यह तो आयात ही आयात का सवाल है । यहां जो थोड़ी सी दिक्कतें हैं वह तिब्बतन डालर्स मिलने को हैं और उस पर चीनी सरकार ने कुछ रुकावटें डाली हैं और जो छोटे व्यापारी होते हैं उनको रूपी ड्राफ्ट हिन्दुस्तान में कैश करने में तकलीफ़ होती है । इस बारे मे हम लोगों की चीन सरकार के साथ बातचीत हो रही है और उस पर ध्यान दिया गया है ।

श्री भक्त दर्शन : इस प्रश्न के बारे में पिछले दो साल से चीन सरकार से बातचीत चल रही है और अब इस साल व्यापार का जो सीजन है वह समाप्त होने वाला है तो मैं जानना चाहता हूं कि वह क्या खास अड़चनें पड़ रही हैं । जिनकी कि वजह से इतनी देरी हो रही है और कोई समझौता हमारे और उनके बीच में अभी तक क्यों नहीं हो सका है ?

श्री कानूनगो : बातचीत अभी हो रही है हम लोग उनको इजाज़त देने के लिए कह रहे हैं, अभी तक उनकी मंजूरी नहीं मिली है ।

श्री भक्त दर्शन : क्या गवर्नमेंट के ध्यान में यह बात आई है कि पिछले तीन या चार वर्षों से प्रतिवर्ष हमारे देश में तिब्बत से जो ऊन आती है उसका परिमाण घटता जा रहा है और क्या चीन सरकार के साथ बातचीत करने में इस बात पर भी जोर दिया जा रहा है कि वहां से पूरे परिमाण में हमारे यहां ऊन आती रहे ?

श्री कानूनगो : तिब्बत से हमारा व्यापार कम नहीं हुआ है वैसे ही चल रहा है और उसी के सम्बन्ध में हमारी बातचीत भी चल रही है ।

Shri Panigrahi: May I know whether the Indo-Tibetan trade is increasing or decreasing?

Shri Kanungo: Well, it is not increasing.

Information Centre

*1797. **Shri P. K. Deo:** Will the Minister of **Information and Broadcasting** be pleased to state the progress made in the proposal to set up an information Centre in Bhubaneshwar?

The Minister of Information and Broadcasting (Dr. Keskar): Arrangements are practically complete and the State Government are taking steps to open the Centre on 2nd October, 1957.

Lajpat Nagar Colony

*1799. **Shrimati Sucheta Kripalani:** Will the Minister of **Rehabilitation and Minority Affairs** be pleased to state:

(a) whether it is a fact that the land on which Lajpat Nagar Colony is built was a Nazul Land;

(b) whether it is a fact that the cost of development of this land is approximately Rs. 7 per sq. yard;

(c) whether it is a fact that the displaced persons are being charged at the rate of Rs. 15 to 20 per sq. yard for this land;

(d) whether it is the policy of Government to sell this land to the displaced persons' on no profit no loss basis *i.e.* charge them the actual cost of acquisition plus the cost of development; and

(e) if so, the reasons for charging higher rates from these displaced persons?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.